

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 332 of 2013

Dated : 08th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Lanco Kondapalli Power Ltd. ... Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Mr. Jayant Bhushan, Sr. Adv.
Mr. Sakya Singha Chaudhuri
Counsel for the Respondent(s) : Mr. Anand K. Ganesan, R.2-7
Mr. K. V. Mohan
Mr. K. V. Balakrishnan for
APERC

ORDER

We have heard the learned Senior Counsel for the Appellant as well as the learned counsel for the Respondent. Written Submissions have been filed by the learned counsel for the Respondent. The learned Senior counsel for the Appellant is directed to file his Written Submissions on or before 13.010.2014 after serving copy on the other side.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member
Ts/Sh**

**(Justice M. Karpaga Vinayagam)
Chairperson**